NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 889/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

The Greater Bombay Co. Opp. Bank Ltd.

V/s.

Hilton Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Of Abbas
Mandvinala

1/b Ranal Shahelo.

Petitioner

1/b Ranal Shahelo.

Adv has

Faspondent

Faspondent

Faspondent

ORDER

TCP No.889/ I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that settlement has already arrived at, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)